

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 14013/2025

[Arising out of impugned final judgment and order dated 06-12-2024 in WRIT-A No. 4810/2021 passed by the High Court of Judicature at Allahabad]

STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

PRADEEP KUMAR & ANR.

Respondent(s)

Date : 16-02-2026 This petition was mentioned today.

CORAM : HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Petitioner(s) : Mr. Tanmaya Agarwal, AOR

For Respondent(s) : Mr. S. K. Verma, AOR (mentioned by)

Mr. Ravi Raghunath, AOR

UPON mentioning, the Court made the following
O R D E R

As prayed, list the matter on 24.02.2026.

(NEETU KHAJURIA)
ASST. REGISTRAR- cum- PS

(RANJANA SHAILEY)
ASSISTANT REGISTRAR